

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. _____/DHC/Gaz.-IB/G-3/NJA/2026

Dated:

From

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.0755-2696904, Tel: 0755-2696669]

Sub: Nomination of Judicial Officers for Programme No. P-1485, P-1487 & P-1489.

Sir,

I am directed to refer to your letter Nos. NJA/Dir./Ac.Prog./2025-26/1885 dated 04.09.2025 & NJA/Nomination/2025/2863 dated 21.12.2025, on the above subject, and to say that Hon'ble the Chief Justice has been pleased to nominate the following Judicial Officers for attending the Programme No. P-1485, P-1487 & P-1489 scheduled to be held in the month of January & February, 2026 being organized by National Judicial Academy, Bhopal as mentioned against their respective names hereunder:-

S. No	Program No.	Date	Programme Name	Names of the nominated officers
1.	P-1485	17.01.2026 & 18.01.2026	National Seminar on Criminal Justice Administration	1. ✓ Dr. Saurabh Kulshreshtha, ASJ, West District, Tis Hazari Courts, Delhi. 2. Mr. Shivaji Anand, ASJ-cum-Special Judge (NDPS), North-West District, Rohini Courts, Delhi. 3. Mr. Bhupinder Singh, ASJ, Central District, Tis Hazari Courts, Delhi.
2.	P-1487	14.02.2026 & 15.02.2026	National Seminar on Judicial Skills	1. Ms. Swati Gupta-I, DHJS (currently awaiting posting). 2. Ms. Sakshi Sejwal, DHJS (currently under training). 3. ✓ Mr. Deepak Kumar-II, ASJ (FTSC) (RC), West District, Tis Hazari Courts, Delhi.
3.	P-1489	21.02.2026 & 22.02.2026	National Seminar on Court Administration	1. Mr. Gurvinder Pal Singh, Principal District & Sessions Judge, South District, Saket Courts, New Delhi. 2. Mr. Sanjay Sharma-I, Principal District & Sessions Judge, Shahdara District, Karkardooma

Aniruddha Bose
Former Judge, Supreme Court of India
Director
National Judicial Academy



Campus : Bhadbhada Road, Suraj Nagar P.O.,
Bhopal-462044 (M.P.) (India)
Registered Office : Supreme Court of India,
Tilak Marg, New Delhi-110001 (India)
Tel.: 0755-2696766, Email : director.nja@nja.gov.in

CVS-0013
22/11/2026

Dear Chief Justice,

Ref. No.: NJA/Nomination/2025/ 2863
Dated: 21st December, 2025

Sub: Request for Nominations as per rescheduled dates.

Owing to administrative reasons, the following four academic programs of the Academy have been RESCHEDULED as below:

Program No.	Original Dates	Re-scheduled Dates (Day)	Title of the Programme(s)	Participants to be nominated
P-1484	07-08 Feb. 2026	17-18 Jan. 2026 (Sat. - Sun.)	National Convention for Senior High Court Justices: Strengthening Fiscal and Administrative Protocols in High Courts	High Court Justices
P-1485	07-08 Feb. 2026	17-18 Jan. 2026 (Sat. - Sun.)	National Seminar on Criminal Justice Administration	Sessions Judges/ Addl. Sessions Judges
P-1491	8 th March, 2026	7 th March, 2026 (Saturday)	Workshop for High Court Justices on Information & Communication Technology	High Court Justices
P-1467	08-09 Nov. 2025	21-22 March, 2026 (Sat. - Sun.)	National Seminar on Organized Crime and Offences against National Security	Sessions Judges/ Judges of NIA Courts

The NJA would be grateful if you could kindly nominate two (2) High Court Justices from your High Court for Program No. P-1484 and P-1491 and two (2) Judicial Officers for Program No. P-1467 and P-1485 from the courts under the supervisory jurisdiction of your High Court to participate in the aforementioned programmes as per rescheduled dates. The details of nominated Hon'ble Judges and Judicial Officers may please be sent by your Registry through email to njabhopal@nja.gov.in with a copy marked to nja@nja.gov.in

In case nominations for the aforesaid programmes as per the earlier schedule have already been made by the High Court, your Registry may be instructed to apprise the nominated Judges of the aforesaid rescheduling.

with warm personal regards,

Yours sincerely,

Aniruddha Bose
(Aniruddha Bose)

A/R
3.01.26

A/R
30/1/2025

Hon'ble Mr. Justice Devendra Kumar Upadhyaya
Chief Justice
Delhi High Court
New Delhi - 110003

Copy to: The Registrar General, Delhi High Court, Delhi.

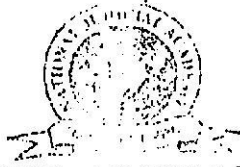
LA 27/1/2026
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Aniruddha Bose
3.1.2026

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Aniruddha Bose
Former Judge, Supreme Court of India
Director
National Judicial Academy



Campus : Bhadbhada Road, Suraj Nagar P.O.,
Bhopal-462044 (M.P.) (India)
Registered Office : Supreme Court of India,
Tilak Marg, New Delhi-110001 (India)
Tel.: 0755-2696766, Email : director.nja@nja.gov.in

Ref.: NJA/Dir./Ac.Prog./2025-26/1885
Dated: 4th September, 2025

Dear Chief Justice,

Sub: Regarding Nominations for the NJA Programmes for the Academic Year 2025-26
from September, 2025 to May, 2026 [P-1459 to P-1504]

The 10th meeting of the National Judicial Academic Council (NJAC) was held on 29.07.2025 through virtual mode. The NJA Annual Training Calendar for the Academic Year was proposed, discussed and finally approved for being adopted.

The Academic Programmes of NJA for 2025-26 has been designed in conformity with resolutions passed in the said NJAC meeting. The Chairperson of the NJA, the Hon'ble Chief Justice of India and Hon'ble members of the Governing Council and the General Body have also approved the Academic Programmes for NJA for the Academic Year 2025-26.

A copy of the Academic Calendar for the AY: 2025-26 is enclosed (Annexure-1). Nominations are required for the participation of the Judges of your High Court as well as Judicial Officers for the respective programmes.

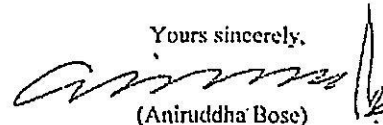
The NJA would be grateful if you could kindly nominate three Judges from your High Court and three Judicial Officers from the courts under the supervisory jurisdiction of your High Court for the regular programmes (except special events) to be held during September, 2025 to June, 2026 in the academic year 2025-26. I can understand that nominations for all the programmes may not be feasible at this juncture, and the general practice has been to send the nominations two weeks before each programme.

The Academy will be separately sending requests for nominations for Regional Conferences to be hosted by the concerned High Courts of specific region and other special events.

You are also requested to consider nominations of participant judges/ judicial officers, to the extent possible, of those who have not earlier attended NJA programmes to facilitate sensitization of a broader component of our judicial family to the benefits of judicial training and education.

With warm personal regards,

Yours sincerely,


(Aniruddha Bose)

Hon'ble Mr. Justice Devendra Kumar Upadhyaya
Chief Justice
Delhi High Court
New Delhi - 110003

Copy to: 1. The Registrar General, Delhi High Court, Delhi.
2. The Director (Academics), Delhi Judicial Academy, New Delhi - 110 078.

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				Courts, Delhi. 3. Mr. Dinesh Bhatt, Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.
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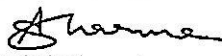
Yours Sincerely,

(Vinay Sharma)
Deputy Registrar (Gaz.-IB)
for Registrar General

No. ~~87~~ - SG/DHC/Gaz.-IB/G-3/NJA/2026

Dated: 08/01/2026

1. Copy along with copy of letter dated 04.09.2025 of the Director, National Judicial Academy, Bhopal forwarded to the following Principal District & Sessions Judges for information and necessary action and to co-ordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme:-
 - i. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
 - ii. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
 - iii. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.
2. Copy along with copy of letters dated 04.09.2025 & 21.12.2025 of the Director, National Judicial Academy, Bhopal forwarded to the following Principal District & Sessions Judges with the request to inform the nominated Judicial Officers (for Program No. P-1485) respectively and ask them to co-ordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme:-
 - i. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
 - ii. The Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
 - iii. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
3. Copy along with copy of letter dated 04.09.2025 of the Director, National Judicial Academy, Bhopal forwarded to the following Principal District & Sessions Judges with the request to inform the nominated Judicial Officers (for Program No. P-1487) respectively and ask them to co-ordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme:-
 - i. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
 - ii. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
 - iii. The Director (Administration), Delhi Judicial Academy, Sector-14, Dwarka, New Delhi- 110078.


(Ashok Sharma)
Assistant Registrar (Gaz.-IB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)

No. 1230-1238 TIS HAZARI COURTS : DELHI
/JOTP-Bhopal/Gaz./PDJ West/2026

Dated Delhi the 09/1/26
45:00

Copy alongwith its enclosures forwarded for information and necessary compliance to:-

1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
2. Concerned Judicial Officer of West District, Tis Hazari Courts, Delhi.
3. The Branch Incharge, Filling Section, West District, Tis Hazari Courts, Delhi.
4. The Branch Incharge, Protocol Branch, West District, Tis Hazari Courts, Delhi.
5. The PRO, Tis Hazari Courts, Delhi.
6. The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
7. For uploading on LAYERS.
8. For uploading on centralized website through LAYERS.